

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-525**

CP No.-116/241/242/ND/2019  
CA/588/2021

**IN THE MATTER OF:**

Mr. Govind Mutha Itaf & Ors.

**....Applicant**

**Vs.**

M/s. Sumanglam Cold Storage Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 241-242

**Order delivered on 19.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Mansumyer Singh, Mr. Misbahul Jaque, Advs.  
Mr. Rupak Srivastav, Mr. Prashant Yadav, Advs. for  
R 3(Union Bank of India)

**ORDER**

Due to paucity of time, the matter is listed on **22.02.2023**.

**S/d-  
(Court Officer)**